

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 218
68(ND)14

IN THE MATTER OF:
Paramjit Singh Bawa

... **Applicant/Petitioner**

Versus

M/s Bawa Promoters Pvt. Ltd.

... **Respondent**

Under Section: 397/398

Order delivered on 13.09.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Ankur S. Kulkarni, Adv. Priya Bhalerao

For the Respondent : Mr. Imran Moulaley for R-1, Mr. Shatadru
Chakraborty for Respondent No. 6

ORDER

Due to paucity of time, the matter is re-notified to 28.11.2023.

Sd/-

(COURT OFFICER)